

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 27.08.2019 (TUESDAY)

COURT OF CHAIRPERSON

10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 82 of 2017 (For Additional Folders)	J.K. Jute Mill Mazdoor Morcha Vs. Juggilal Kamlatpat Jute Mill Company Ltd.	Nishat Ahmed	Arvind Kumar Tarun Mehta C. S. Chauhan
2.	I.A No. 2640 of 2019 in Comp. App. (AT) No. 57 of 2019	Atlas Cycles (Haryana) Ltd. & Ors. Vs. Vikram Kapur & Ors.	Saumya Gupta	Niladree Chatterjee- R (1& 2) Meenakshi Singh- R (5& 13)
3.	Comp. App. (AT) (Ins) No. 68 of 2019	B.Prashanth Hegde. Vs. State Bank of India & Anr.	M.Theepa	Ashwini Kumar Singh-R1 Mukund P Unny- RP
4.	Comp. App. (AT) (Ins) No. 456 of 2019	Praxis Corporate Services Pvt Ltd. Vs. Powai Cubicles Pvt Ltd.	Deepak Biswas	Akanksha Choudhary
5.	Comp. App. (AT) (Ins) No. 672 of 2019	Sesh Nath Singh & Anr. Vs. Baidyabati Sheoraphuli Co-operative Bank Ltd. & Anr.	Shreenita Ghose	Anjali Gupta-R1 Pranay Agarwal- IRP
6.	Comp. App (AT) (Ins) No. 699 of 2019	Rahul Aneja. Vs. Sushant Aneja & Anr. With	Sumit Shukla	
7.	Comp. App. (AT) (Ins) No. 764 of 2019	Madhusudan Sharma. Vs. J.D. Aneja Edibles Pvt Ltd.	Madhusudan Sharma	Madhusudan Sharma-RP
8.	Comp. App (AT) (Ins) No. 729 of 2019	G.R.K. Reddy. Vs. Phoenix ARC Pvt Ltd & Ors.	Nithin Chowdary	
9.	Comp. App (AT) (Ins) No. 781 of 2019	C & C Construction Ltd. Through Navneet Kumar Gupta, (RP) Vs. Power Grid Corporation of India Ltd.	Arunima Bhattacharjee	K. Datta

For Admission (Fresh Cases)

10.	Comp. App. (AT) (Ins) No. 854 of 2019	Punjab National Bank. Vs. Vindhya Cereals Pvt Ltd.	R.P. Vats	
11.	Comp. App. (AT) (Ins) No. 858 of 2019	P. Purushothaman. Vs. Union Bank of India & Anr.	Kanika Kalaiyaran	
12.	Comp. App. (AT) (Ins) No. 859 of 2019	Good Morning Fin-Advisory Pvt Ltd. Vs. P.C. Jain Textiles Pvt Ltd.	Gaurav Bahl	
13.	Comp. App. (AT) (Ins) No. 860 of 2019	Santhosh Ramalingam & Ors. Vs. Amit Chandrakant Shah & Anr.	Adarsh Ramanujan	
14.	Comp. App. (AT) (Ins) No. 861 of 2019	Next Orbit Ventures. Vs. Print House (India) Pvt Ltd.	Atanu Mukherjee	
15.	Comp. App. (AT) (Ins) No. 862 of 2019	BDR Builders & Developers Pvt Ltd. Vs. Fantastic Buildcon Pvt Ltd & Anr.	Rakesh Kumar	
16.	Comp. App. (AT) (Ins) No. 863 of 2019	Nitin Murlidhar Agarwal. Vs. Vijay Kumar V. Lyer & Ors. (RP)	Atul Sharma	
17.	Comp. App. (AT) (Ins) No. 864 of 2019	Navin Raheja. Vs. Shilpa Jain & Ors.	Saurabh Kalia	Arunav Patnaik
18.	Comp. App. (AT) No. 236 of 2019	Triveni Turbine Ltd. Vs. GE Triveni Ltd. & Ors.	Priyanka Goswami	
19.	Comp. App. (AT) No. 237 of 2019	Triveni Turbine Ltd. Vs. GE Triveni Ltd. & Ors.	Siddharth Naidu	
20.	Competition App. (AT) No. 27 of 2019	Philipe Haydon. Vs. Competition Commission of India & Anr.	Laxmi Kruttika Vijay	
21.	Competition App. (AT) No. 28 of 2019	Sagaya Mary. Vs. Competition Commission of India & Anr.	Laxmi Kruttika Vijay	
22.	Competition App. (AT) No. 29 of 2019	The Himalaya Drug Company. Vs. Competition Commission of India & Anr.	Laxmi Kruttika Vijay	

For Admission (After Notice)

23.	Comp. App. (AT) (Ins) No. 570 of 2019	Naranbhai Dahyabhai Chavda & Anr. Vs. Dharmendra Enterprise & Ors.	Hardik Luthra	Vivky Dang-R2 Rajat Katyal-R3
24.	Comp. App (AT) (Ins) No. 185 of 2017	Mahesh Kumar Panwar Vs. Neelam Singh &Anr. With	Abhishek Nahta	Ankur Raj Rahul Shukla Nikita Raj
25.	Comp. App. (AT) (Ins) No. 117 of 2018	Mahesh Kumar Panwar Vs. Abhishek Anand	H S Sharma	Rahul Shukla
26.	Comp. App. (AT) (Ins) No. 62 of 2019	Prasad Devangam Vs. IL & FS Engineering and Construction Co. Ltd & Anr.	Rishi Agrawala	Abhinav Bhatia
27.	Comp. App. (AT) (Ins) No. 746 of 2019	Spicejet Ltd. Vs. Affordable Infrastructure and Housing Projects Pvt. Ltd.	Varun K. Chopra	Angad Sandhu
28.	Comp. App. (AT) (Ins) No. 419 of 2019	Mahesh Kumar Sharma Vs. Sagu India Holdings Ltd & Anr.	S.M.Sundaram	Pankaj Bhagat-R1
29.	Comp. App. (AT) (Ins) No. 509 of 2019	State Bank of India. Vs. Anuj Bajpai (Liquidator)	Sindhu T.P	Rajendra Beniwal
30.	Comp. App. (AT) (Ins) No. 620 of 2019	Mohit Minerals Ltd. Vs. Shree Rama Newsprint Ltd.	Mritunjay Kumar Tiwari	J. Rajesh
31.	Comp. App (AT) (Ins) No. 712 of 2019	Bhagwan Singh Rawat. Vs. State Bank of India & Anr.	Ashish Verma	
32.	Comp. App (AT) (Ins) No. 713 of 2019	Prayag Polytech Pvt Ltd. Vs. Gem Batteries Pvt Ltd.	Vipul Ganda	
33.	Comp. App. (AT) (Ins) No. 737 of 2019	Sandvik Asia Pvt Ltd. Vs. The Indure Pvt Ltd.	Rajat Pradhan	
34.	Comp. App. (AT) No.112 of 2019 & I.A. No. 1882 of 2019	Mantena Raju Narasu Vs. Lexus Technologies Pvt. Ltd. & Ors.	Nithin Chowdary	
35.	Comp. App. (AT) No. 127 of 2019	Canara Bank. Vs. Valecha Engineering Ltd.	Sunil Fernandes	Amrita Joshi

36.	Comp. App. (AT) No. 146 of 2019	Prithvi Tea Co. Pvt Ltd & Anr. Vs. Regional Director, Eastern Region, Registrar of Companies	Nitu Poddar	Muktar Singh
37.	Comp. App. (AT) No. 175-176 of 2019	Volvo Group India Pvt Ltd. Vs. Regional Director, East Hyderabad	Saransh Jain	

Note: The Court will rise at 01: 00 PM.

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By Order

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Registrar